

ITEM NO.32

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4769-4770/2024

STATE OF U.P.

Appellant(s)

VERSUS

BUDDHA

Respondent(s)

IA No. 58808/2023 - EXEMPTION FROM FILING O.T.

Date : 16-04-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) : Ms. Sushma Manchanda, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Photocopy of Original records of High Court and Trial Court have been received. Let the soft copies of the same be provided to the Ld. Counsels in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Thereafter, Registry to process the matter for listing before the Hon'ble Court as per rules.

Counter affidavit, if any, be filed in the meantime.

SUJATA SINGH
Registrar

HJ